

National Company Law Tribunal

Allahabad Bench

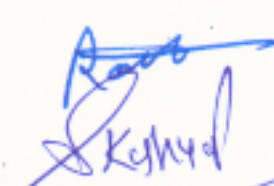
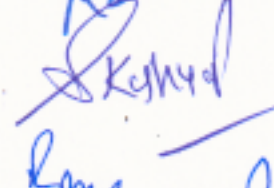
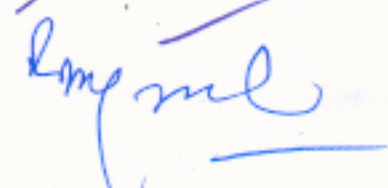
CP NO. (IB) 103/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2017

NAME OF THE COMPANY: Jitendra Kumar Gupta & ors vs Jai Prakash

SECTION OF THE COMPANIES ACT: 1157 of I & B code 2016

associates Ltd.

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Rohit Nandan Pandey	Advocate	Petitioner	
2.	Sarveksh Kishore	Advocate		
3.	R. P. Agarwal	Adv	resp	

CP NO. (IB) 103/ALD/2017

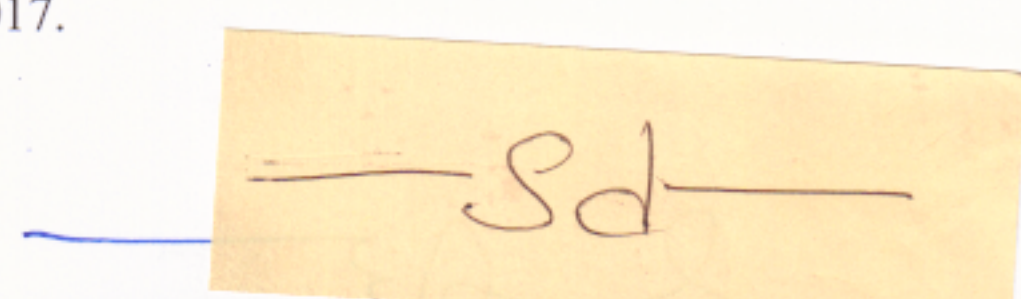
Sh. Rohit Nandan, Advocate for the petitioner. Sh. R.P. Agarwal, Advocate
for the respondent company.

At the request of the petitioner counsel, the case is adjourned for the argument.

The matter be listed on 10th November, 2017.

Dated: 26.10.2017

Typed by:
Kavya Prakash Srivastava
(Stenographer)


H.P. Chaturvedi, Member (Judicial)